

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.120 of 2013**

**Dated : 10<sup>th</sup> September, 2013**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**NTPC Ltd. .... Appellant (s)  
Versus  
Central Electricity Regulatory Commission  
& Ors. .... Respondent (s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo

Counsel for the Respondent (s) : Mr. Pradeep Misra  
Mr. Shashank Pandit for R-10  
Mr. R.B. Sharma for R-4,5 & 18

**Appeal No.122 of 2013**

**NTPC Ltd. .... Appellant (s)  
Versus  
Central Electricity Regulatory Commission  
& Ors. .... Respondent (s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo

Counsel for the Respondent (s) : Mr. Pradeep Misra  
Mr. Shashank Pandit for R-2  
Mr. Alok Shankar for TPDDL  
Mr. R.B. Sharma for R-7  
Mr. Bipin Gupta &  
Mr. S.K. Bansal for R-3,4 &5

**Appeal No.134 of 2013**

**NTPC Ltd. .... Appellant (s)  
Versus  
Central Electricity Regulatory Commission  
& Ors. .... Respondent (s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo

Counsel for the Respondent (s) : Mr. Pradeep Misra  
Mr. Shashank Pandit for R-2  
Mr. Alok Shankar for TPDDL  
Mr. R.B. Sharma for R-7  
Mr. M S Ramalingam for R-1

**Appeal No.141 of 2013**

**NTPC Ltd.** ..... **Appellant (s)**  
**Versus**  
**Central Electricity Regulatory Commission**  
**& Ors.** ..... **Respondent (s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo

Counsel for the Respondent (s) : Mr. Pradeep Misra  
Mr. Shashank Pandit for R-10  
Mr. Alok Shankar for TPDDL  
Mr. R.B. Sharma for R-4,5 &17

**Appeal No.146 of 2013**

**NTPC Ltd.** ..... **Appellant (s)**  
**Versus**  
**Central Electricity Regulatory Commission**  
**& Ors.** ..... **Respondent (s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo

Counsel for the Respondent (s) : Mr. Pradeep Misra  
Mr. Shashank Pandit for R-2  
Mr. Alok Shankar for TPDDL  
Mr. R.B. Sharma for R-7

**ORDER**

Mr. Ramalingam, the Learned Counsel for the Respondent No.1 undertakes to file the Vakalatnama on behalf of the Central Commission in Appeal No. 134 of 2013

and Appeal No. 141 of 2013 and seeks some time to file the reply. Accordingly, he is permitted to file the reply on or before 27.09.2013 after serving copy on the other side.

The Learned Counsel for Respondent No.7 representing in all the Appeals wants to file the reply. Accordingly, he is also permitted to do so on or before 27.09.2013 after serving copy on the other side.

Shri R.B. Sharma appearing for Respondent No. 3,4,5,7,17 & 18 seeks some time to file the reply. He is permitted to file the same on or before 27.09.2013 after serving copy on the other side.

Post the matter for hearing on **04.10.2013**.

**(Justice Surendra Kumar)**  
**Judicial Member**

**( Rakesh Nath)**  
**Technical Member**

Pg/vt